

SHRI ATAL BIHARI VAJPAYEE:
Sir, I would like to press my motion.

MR. DEPUTY CHAIRMAN: I shall now
put the motion moved by Shri Atal Bihari
Vajpayee to vote. The question is:

"That this House resolves that, in
pursuance of Section 296 of the Income
Tax Act, 1961, the Government Notifi-
cation S.O. No. 2242, published in the
Gazette of India, dated the 14th June, 1986,
and laid on the Table of the House on the
18th July, 1986 be annulled; and

That this House recommends to Lok
Sabha that Lok Sabha do concur in this
resolution."

The motion was negatived.

MESSAGE FROM THE LOK SABHA

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986

SECRETARY-GENERAL; Sir, I beg to
report to the House the following mes-
sage received from the Lok Sabha signed
by the Secretary-General of the Lok
Sabha;

"In accordance with the provisions of
rule 120 of the Rules of Procedure and
Conduct of Business in Lok Sabha, I am
directed to inform you that Lok Sabha, at
its sitting held on the 22nd August, 1986,
agreed without any amendment to the
Suppression of Immoral Traffic in Women
and Girls (Amendment) Bill, 1986, which
was passed by Rajya Sabha at its sitting
held on the 21st August, 1986."

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

MR. CHAIRMAN: Honourable Mem-
bers, the Monsoon Session of this House will
be coming to an end in a few minutes from
now. Before I adjourn the House *sine die*, I
would like to thank all Members on behalf
of members on the Panel of Vice-Chairmen
and on my personal behalf for the kind co-
operation extended by all sections of the House
for smooth and orderly conduct of the
proceedings.

Honourable Members, in this Session
about 50 new Members, so-called newcomers,
took their seat in the House and have
shown keen interest in the proceedings of
the House and made their presence felt
with their performance. This has been
a long Session in which we have discussed
many matters of national and international
importance. In all, we had 24 sittings
and the House sat for more than
150 hours. On a few occasions
lunch hour was given a go-by
to get time to discuss important
matters. The House passed 21 Bills, dis-
cussed 9 Calling Attention motions of
urgent public importance. One thing that
deserves special mention is the concern of
the Members in matters of general public
interest. Members made a valuable con-
tributions during the Session. The
deliberations in the House have been
in a cool and calm atmosphere.
I am glad to have been of help.

I once again thank all Honourable
Members. Leaders of various parties are
• of the House! the
co-operation extended by them in conducting
the proceedings of the House. I extend to you
heartiest greetings for the Dussehra and Diwali
festivals and greetings for all the festivals
falling between this Session and the next one.
I wish you good health and all the best in
the inter-session period.

The House stands adjourned *sine die*

The House then adjourned *sine die*
at four minutes past 1 o'clock.